

IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH "G", MUMBAI

BEFORE SHRI ANIKESH BANERJEE, JUDICIAL MEMBER AND
MISS. PADMAVATHY S, ACCOUNTANT MEMBER

ITA No.505/Mum/2025

Streekiran Foundation 24/E, Tridens Roof, New Kantwadi, Off Peri Road, CTS No.644, 646, Bandra West, Mumbai-400 050 PAN: ABHCS2250B	vs	CIT (Exemptions), Mumbai
APPELLANT		RESPONDENT

Assessee by : Shri Om Kandalkar – Advocate
Respondent by : Shri Rajesh Sakhardande-Sr.AR

Date of hearing : 08/05/2025
Date of pronouncement : 21/05/2025

ORDER

Per Anikesh Banerjee (JM) :

The assessee vide application dated 7th May, 2025, has requested for permission to withdraw the appeal, stating as under:-

“The Appellant is filing the present application seeking withdrawal of the above-mentioned appeal as it has intended to closed its operations. The Appellant, therefore, requests your honours to kindly grant permission to withdraw the present appeal and oblige.”

2. The Ld.DR has no objection in allowing the assessee to withdraw the appeal. In view of this, the permission requested is hereby accorded and the appeal dismissed, as withdrawn.

3. In the result, the appeal of the assessee bearing **ITA No.505/Mum/2025** is dismissed.

Order pronounced in the open court on 21st day of May, 2025.

Sd/-

(PADMAVATHY S)
ACCOUNTANT MEMBER
Mumbai, दिनांक/Dated: 21/05/2025
Pavanan

sd/-

(ANIKESH BANERJEE)
JUDICIAL MEMBER

Copy of the Order forwarded to:

1. अपीलार्थी/The Appellant ,
2. प्रतिवादी/ The Respondent.
3. आयकर आयुक्त CIT
4. विभागीय प्रतिनिधि, आय.अपी.अधि., मुंबई/DR, ITAT,
Mumbai
5. गार्डफाइल/Guard file.

//True Copy//

BY ORDER,

(Asstt. Registrar), ITAT, Mumbai